

(i)	Any other assets such as value of Claims/Interest	NIL	NIL	NIL	NIL	NIL
(ix)	Gross Total value	3523902.85	278995.00	NIL	NIL	NIL

1. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land					
	Location(s)	21 Kotha Panchayat 502 552, 1100-00	61 Kotha Panchayat 502 552, 1100-00	NIL	NIL	NIL
	Survey number(s)					
	Area (Total measurement in acres)	1.085	4.053	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	Yes	Yes	NIL	NIL	NIL
	Date of purchase in case of self acquired property	15.03.1945	12.06.1987	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	60,000.00	2,00,000.00	NIL	NIL	NIL
(ii)	Non-Agricultural Land					
	Location(s)	21 Kotha Panchayat 502 552, 1100-00	61 Kotha Panchayat 502 552, 1100-00	NIL	NIL	NIL
	Survey number(s)					
	Area (Total measurement in sq. ft.)	21 Kotha 5000 Sq.ft.	61 Kotha 15000 Sq.ft.	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	Yes	Yes	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
(iii)	Commercial Buildings					
	(including apartments)					
	Location(s)	NIL	NIL	NIL	NIL	NIL
	Survey number(s)					
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL

	1. Whether inherited property (Yes or NO)	2. Date of purchase in case of self-acquired property	3. Cost of property (in case of purchase) at the time of purchase	4. Any investment on the property by way of development, construction etc.	5. Approximate Current market value
(i) Residential Buildings (including apartments,)	NIL	NIL	NIL	NIL	NIL
- Location(s)	NIL	NIL	NIL	NIL	NIL
- Survey number(s)	NIL	NIL	NIL	NIL	NIL
Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL
Built up Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL
Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
Date of purchase in case of self-acquired property	NIL	NIL	NIL	NIL	NIL
Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
Any investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
Approximate Current market value	NIL	NIL	NIL	NIL	NIL
(ii) Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL
Total of Current Market Value of (i) to (v) above	NIL	NIL	NIL	NIL	NIL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Loan or dues to Bank/Financial Institution(s)</u> Name of Bank or FI Amount outstanding Nature of loan	<i>Bank of India</i> <i>Sanjay Bank</i> <i>San 110 130 12</i> <i>San 110 130 12</i> <i>San 110 130 12</i> <i>San 110 130 12</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>
	Loan or dues to any individual/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>

	Any other liability					
	Grand total of liabilities					
(ii)	<u>Government Dues:</u> Dues to departments dealing with government accommodation	15,00,000/- 10,00,000/- 5,00,000/-	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of electricity	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL	NIL
	Municipal (Property) Tax Dues	NIL	NIL	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL	NIL	NIL	NIL
	Any other dues					
	Grand total of all Govt. dues	10,00,000/-	NIL	NIL	NIL	NIL

(7) Details of profession or occupation:

a. Self: N.L.A. - Salary 80,000/- (Eighty thousand rupees per month)

b. Spouse - Member of the National Council, Baidya - 40,000 rupees per month

(8) My educational qualification is as under: (i) Matriculation - Baidya College, Baidya, 1980

(ii) B.A. - Baidya College, Baidya, 1982 (iii) B.Com. - Baidya College, Baidya, 1985

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School / College/ University and the year in which the course was completed.)

(9) ABSTRACT OF THE DETAILS GIVEN IN (i) TO (8) ABOVE:

1. Name of the candidate	Sh. Smt. Kum. <u>Poonima Chaudhary</u>
2. Full postal address	<u>Village, Baidya, P.O. Baidya, Dist. Baidya</u>
3. Number and Name of the constituency and state	<u>130. Baidya (S.C.)</u>
4. Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>Rashtriya Janata Dal</u>
4. (a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<u>NIL</u>

- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.

